

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3484**  
**ANSWERED ON 31.03.2023**

**RAILTEL & 3i CONSORTIUM**

3484. SHRI JAWHAR SIRCAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether RailTel guarantees that its agreement with a consortium led by 3i Infotech Ltd will not create digital nuisance through advertising thrust on captive users of 6000 railway stations;
- (b) whether it guarantees that the data of railway passengers and users is not used by the consortium for unauthorised access by third parties, data breaches, tracking & profiling users online behaviour, etc.; and
- (c) contingency plans that have been made to control and rectify the situation in both cases?

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

- (a) As RailTel has decided to place advertisement only on the blank spaces of authentication page, it will not create any digital nuisance for Internet users in railway stations.
- (b) All guidelines of Government of India in this regard are being followed by RailTel.
- (c) Action as per the law of the land will be taken by RailTel during contingency.

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